

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
IA No.34 of 2014 in
Appeal No.14 of 2014**

Dated:23rd January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Bharat Petroleum Corporation Ltd. Appellant (s)
Sabarmati Gas Ltd. and Others Versus Respondent (s)**

Counsel for the Appellant(s) : Mr. Rajat Navet

Counsel for the Respondent(s) : Mr. Gopal Jain
Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Nimisha S. Dutta for R-1
Mr. Vivek Tankha, Sr. Adv. with
Mr. Ankit Jain for R-2

ORDER

We have heard Learned Counsel for the Appellant.

Post the matter for hearing on **24.01.2014.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/rt